

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-28/2003(Pt.)/7904/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjay Hazarika,
District and Sessions Judge,
Hailakandi.

Dated Guwahati the nd 22 August, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. JHD.1/2023/10/4404 dtd 16.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the evening of 17.08.2023 till the evening of 22.08.2023.** The Addl. District & Sessions Judge, Hailakandi will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/2003(Pt.)/7905/A, dated , 22-08-23

Copy to :

- ✓ 1. The Project Manager, Gauhati High Court.

8/17
JT. REGISTRAR (VIGILANCE)
8